



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष १०, अंक १३]

सोमवार, मार्च १८, २०२४/फाल्गुन २८, शके १९४५

[पृष्ठ २, किंमत : रुपये २७.००

असाधारण क्रमांक ३४

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि
विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Dr. Babasaheb Ambedkar Technological University (Amendment) Act, 2024 (Mah. Act No. XVIII of 2024), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XVIII OF 2024.

(First published, after having received the assent of the Governor in the
“Maharashtra Government Gazette”, on the 18th March 2024).

An Act further to amend the Dr. Babasaheb Ambedkar Technological
University Act, 2014.

Mah. XXIX of 2014. WHEREAS it is expedient further to amend the Dr. Babasaheb Ambedkar Technological University Act, 2014, for the purposes hereinafter appearing ; it is hereby enacted in the Seventy-fifth Year of the Republic of India, as follows :—

1. This Act may be called the Dr. Babasaheb Ambedkar Technological Short Title. University (Amendment) Act, 2024.

Amendment of
section 6 of
Mah. XXIX of
2014.

2. In section 6 of the Dr. Babasaheb Ambedkar Technological University Act, 2014 (hereinafter referred to as “the principal Act”), after the words “level shall be English” the words “or Marathi” shall be added and shall be deemed to have been added with effect from the 20th July 2023. Mah. XXIX of 2014.

Saving.

3. Notwithstanding anything contained in the principal Act or any rules, Regulations, Statutes or Ordinances made thereunder or any Order issued, as the case may be, any degree course conducted in the Marathi language, shall be deemed to have been conducted in accordance with the principal Act, as amended by the Dr. Babasaheb Ambedkar Technological University (Amendment) Act, 2024. Mah. XVIII of 2024.